

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 206
(IB)-379/ND/2021

IN THE MATTER OF:

**Union Bank of India (Through RP Mr.
Deepak Maini)**

...

Applicant/Petitioner

Versus

Smt. Pooja Garg

...

Respondent

Under Section: 95 of IBC, 2016

Order delivered on 17.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Abhishek Anand and Mr. Viren Sharma, Advocates for Applicant

ORDER

On the request of the Petitioner's Counsel, list the matter on 7th September 2021.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**